NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 81(ND)2016 CA. NO.

CORAM:

PRESENT: SH. MAHARAJ KRISHAN HANJURA SH. R. VARADHA RA JAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. Ms. Parul Kapoor & ors. V/s. M/s. S.M Brass House Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE 1. SIDDHARTH GAUTAM, ADVOCATE, PETITIONERS & Gautam 2. GM A212 Adv. Res 123 GHOLG

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given 2 weeks' time as last chance to file the rejoinder.

List on 16.11.2016.

(R. Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura)

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Member (Judicial)